

Annex III

Reporting Formats

Form DAD 389

Name of the Bank _____		
Statement showing the Export Credit Refinance Limit for the fortnight ended _____		
<u>PART - A</u>		
(Rs. in lakh)		
1.	Outstanding Export Credit as on the last Friday of the second preceding reporting fortnight *	_____
2.	Export Credit Refinance Limit (15 percent of item no. 1)	_____

* Outstanding Export Credit for the purpose of working out refinance limits will be aggregate outstanding export credit **minus** Export bills rediscounted with other banks/Exim Bank/Financial Institutions, Export Credit against which refinance has been obtained from NABARD/Exim Bank, Pre-shipment Credit in Foreign Currency (PCFC), Export bills discounted/rediscounted under the scheme of 'Rediscounting of Export Bills Abroad', Overdue Rupee Export Credit and other Export Credit not eligible for refinance.

<u>PART - B</u>		
<u>Aggregate Export Credit Outstanding as on @</u>		
		(Rs. in lakh)
1.	Aggregate Export Credit Outstanding _____	
	of which -	
	(i) Export bills rediscounted with other banks/Exim Bank / Financial Institutions	_____
	(ii) Export Credit against which refinance has been obtained from NABARD/Exim Bank	_____
	(iii) Pre-shipment Credit in Foreign Currency (PCFC)	_____
	(iv) Export bills discounted/rediscounted under the scheme of 'Rediscounting of Export Bills Abroad'	_____
	(v) Overdue Rupee Export Credit	_____
	(vi) Export Credit not accounted for above (i to v) and not eligible for refinance*	_____
2.	Outstanding export credit eligible for refinance Item 1 minus {(i) + (ii) + (iii) + (iv) + (v) + (vi)}	_____

<u>PART - C</u>		
<u>Export Credit Outstanding as on @</u>		
		(Rs. in lakh)
1.	Pre-shipment Rupee Export Credit **	
	(i) Upto 180 days	
	(ii) Beyond 180 days and upto 270 days	_____
	Total (i + ii)	
2.	Post-shipment Rupee Export Credit **	
	(iii) Upto 90 days	
	(iv) Beyond 90 days and upto 180 days	_____
	Total (i + ii)	
3.	Total Rupee Export Credit (1 + 2)	_____
<p>-----</p> <p>@ Aggregate Export Credit outstanding as on the last Friday of the second preceding reporting fortnight.</p> <p>* e.g., in case packing credit is sanctioned for more than 180 days, for the period upto 180 days, the outstandings should be shown against item 2 for the periods beyond 180 days, the outstandings should be shown against item 1(vi).</p> <p>** Including overdues.</p>		